

FORM CA
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS IN A CLASS
(Under Regulation 8A of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons)
Regulations, 2016)

Date: 17/12/2015

To
The Interim Resolution Professional / Resolution Professional
Mr. Sanjay Kumar Jha,
308-309, VARDHMAN FORTUNE MALL,
G.T.Karnal Road, Opp. Mahendru Avenue,
Hans Cinema, Azadpur,
New Delhi-110033,

From
Rakesh Kumar Nayyar,
s/o Sh. Ved Parkash,
20-A, Dayanad Nagar,
Lawrence Road, Amritsar-143001

Subject: Submission of claim and proof of claim.

Madam/Sir,

Rakesh Kumar Nayyar, hereby submits this claim in respect of the corporate insolvency resolution process of METCALFE PROPERTIES PRIVATE LIMITED. The details for the same are set out below:

RELEVANT PARTICULARS		
1.	Name of the financial creditor	RAKESH KUMAR NAYYAR
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual, provide identification records of all the partners or the individual)	PAN: AAXPK5210H AADHAR:942792956362
3.	Address and e-mail address of the financial creditor for correspondence.	S/O SH. VED PARKASH, 20-A, DAYANAND NAGAR, LAWRENCE ROAD, AMRITSAR-143001. rk100000@yahoo.com
4.	Total amount of claim (in Rs.)	Rs.1,00,25,000.00 (RUPEES ONE CRORE TWENTY FIVE THOUSAND ONLY)
5.	Details of documents by reference to which the debt can be substantiated	STATEMENT OF ACCOUNT
6.	Details of how and when debt incurred	BY MAKING ADVANCE PAYMENT FOR PURCHASE OF PROPERTY, AS PER STATEMENT OF ACCOUNT ENCLOSED
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
8.	Details of any security held, the value of the security, and the date it was given	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	Canara Bank, Amritsar Cooper Road. Account No 2083101071427. IFSC CNRB0002083



10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due	STATEMENT OF ACCOUNT.
11.	Name of the insolvency professional who will act as the Authorised representative of creditors of the class	Sh. Shashi Bhushan Prashad
Signature of financial creditor or person authorised to act on its behalf [Please enclose the authority if this is being submitted on behalf of the financial creditor]		
Name in BLOCK LETTERS : RAKESH KUMAR NAYYAR		
Position with or in relation to creditor: SELF (INDIVIDUAL)		
Address of person signing: S/O SH. VED PARKASH, 20-A, DAYANAND NAGAR, LAWRENCE ROAD, AMRITSAR-143001		

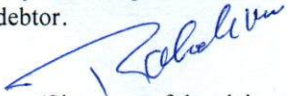
*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, Rakesh Kumar Nayyar s/o Sh. Ved Parkash, currently residing at 20-A, Dayanad Nagar, Lawrence Road, Amritsar-143001, do hereby declare and state as follows: -

1. METCALFE PROPERTIES PRIVATE LIMITED, the corporate debtor was, at the insolvency commencement date, being the 3rd day of December 2025, actually indebted to me in the sum of Rs.1,00,25,000.00 (Rupees one crore twenty five thousand only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: STATEMENT OF ACCOUNT.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to give voting instruction to the authorized representative by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date:17/12/2025
Place:AMRITSAR


(Signature of the claimant)

VERIFICATION

I, Rakesh Kumar Nayyar s/o Sh. Ved Parkash, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Amritsar on this 17th day of December, 2025

(Signature of claimant)



Rakesh Kumar
S/o Ved Parkash, 20A, Dayanand
Nagar, Lawrence Road,
Amritsar-143001

Metcalfe Properties Pvt. Ltd.
Ledger Account
1-Apr-2021 to 20-Aug-2024

Date	Particulars	Vch Type	Vch No.	Debit	Credit
12-10-2022	Cr CANARA BANK (71427) Ch. No. :135536	Payment	100	25,00,000.00	
13-12-2022	Cr CANARA BANK (71427) Ch. No. :135537	Payment	119	55,00,000.00	
	Dr CANARA BANK (71427) Ch. No. :135537 CHQ. HAS BEEN RETURN	Receipt	67		55,00,000.00
	Cr CANARA BANK (71427) Ch. No. :135547 RTGS.	Payment	120	55,00,000.00	
16-2-2023	Cr CANARA BANK (71427) Ch. No. :191495 RTGS.	Payment	150	20,25,000.00	
	Dr Closing Balance			1,55,25,000.00	55,00,000.00
					1,00,25,000.00
				1,55,25,000.00	1,55,25,000.00
1-4-2023	Cr Opening Balance			1,00,25,000.00	
13-4-2023	Cr CANARA BANK (71427) Ch. No. :135538	Payment	6	55,00,000.00	
	Dr CANARA BANK (71427) Ch. No. :135538 HAS BEEN BOUNCED	Receipt	2		55,00,000.00
	Dr Closing Balance			1,55,25,000.00	55,00,000.00
					1,00,25,000.00
				1,55,25,000.00	1,55,25,000.00

Rakesh Kumar

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(Under Regulation 8A of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 17/12/2015

To
The Interim Resolution Professional / Resolution Professional
Mr. Sanjay Kumar Jha,
308-309, VARDHMAN FORTUNE MALL,
G.T.Karnal Road, Opp. Mahendru Avenue,
Hans Cinema, Azadpur,
New Delhi-110033,

From
Gurinder Singh Batth,
s/o Sh. Jagir Singh,
87, Kennedy Avenue,
Amritsar-143001

Subject: Submission of claim and proof of claim.

Madam/Sir,

Gurinder Singh Batth, hereby submits this claim in respect of the corporate insolvency resolution process of METCALFE PROPERTIES PRIVATE LIMITED. The details for the same are set out below:

RELEVANT PARTICULARS		
1.	Name of the financial creditor	GURINDER SINGH BATTH
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual, provide identification records of all the partners or the individual)	PAN: BERPA2771C AADHAR:548902936427
3.	Address and e-mail address of the financial creditor for correspondence.	S/O SH. JAGIR SINGH, 87, KENNEDY AVENUE, AMRITSAR-143001 rajkaranbatth11@gmail.com
4.	Total amount of claim (in Rs.)	Rs.25,00,000.00 (RUPEES TWENTY FIVE LAKH ONLY)
5.	Details of documents by reference to which the debt can be substantiated	STATEMENT OF ACCOUNT
6.	Details of how and when debt incurred	BY MAKING ADVANCE PAYMENT FOR PURCHASE OF PROPERTY, AS PER STATEMENT OF ACCOUNT ENCLOSED
7.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
8.	Details of any security held, the value of the security, and the date it was given	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	CANARA BANK, MIRANKOT BRANCH, AMRITSAR: A/C.NO.2115132000006 IFSC: CNRB0002115
10.	List of documents attached to this claim in order to prove the existence and non-payment of claim due	STATEMENT OF ACCOUNT.

Gurinder Singh

11.	Name of the insolvency professional who will act as the Authorised representative of creditors of the class	Sh. Shashi Bhushan Prashad
Signature of financial creditor or person authorised to act on its behalf [Please enclose the authority if this is being submitted on behalf of the financial creditor]		
Name in BLOCK LETTERS : GURINDER SINGH BATTH		
Position with or in relation to creditor: SELF (INDIVIDUAL)		
Address of person signing: S/O SH. JAGIR SINGH, 87, KENNEDY AVENUE, AMRITSAR-143001		
*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India.		

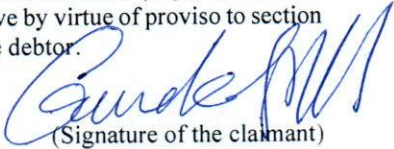
DECLARATION

I, Gurinder Singh Batth s/o Sh. Jagir Singh, currently residing at 87, Kennedy Avenue, Amritsar-143001, do hereby declare and state as follows: -

1. METCALFE PROPERTIES PRIVATE LIMITED, the corporate debtor was, at the insolvency commencement date, being the 3rd day of December 2025, actually indebted to me in the sum of Rs.25,00,000.00 (Rupees twenty five lakh only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: STATEMENT OF ACCOUNT.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.
5. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
6. I am eligible to give voting instruction to the authorized representative by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date:17/12/2025

Place:AMRITSAR

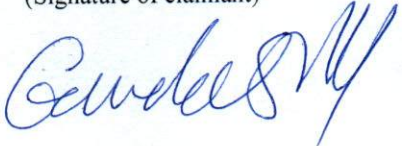

(Signature of the claimant)

VERIFICATION

I, Gurinder Singh Batth s/o Sh. Jagir Singh, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Amritsar on this 17th day of December, 2025

(Signature of claimant)



Ledger Account : Metcalfe Properties Private Limited

In the books of : Mr. Gurinder Singh

Date	Particulars	Vch Type	Vch No.	Debit	Credit
10-10-2022	Canara Bank – Mirankot Kalan, Amritsar	Payment	1		25,00,000
Closing Balance :		Dr		25,00,000	

Voucher Entry (Payment Voucher – F5)

Date: 10-10-2022

Particulars	Debit (₹)	Credit (₹)
Metcalfe Properties Pvt. Ltd.	25,00,000 –	
To Canara Bank – Meera Kot, Amritsar –		25,00,000

Narration:

Being payment made to Metcalfe Properties Pvt. Ltd. by cheque no. 748679 dated 10-10-2022 drawn on Canara Bank, Mirankot Kalan, Amritsar 143101

Cheque Details

- **Cheque No.:** 748679
- **Cheque Date:** 10-10-2022
- **Bank:** Canara Bank –Mirankot Kalan, Amritsar

